

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3836

ANSWERED ON:19.04.2010

WATER CONSERVATION SCHEMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of existing water conservation schemes being implemented by the Government alongwith the districts covered/to be covered thereunder in each State of country;
- (b) whether the Government is considering any new scheme for digging of ponds in villages to promote water conservation;
- (c) if so, the details thereof;
- (d) the funds allocated/released/utilized and achievements made under each such scheme during the last three years, State-wise and year-wise;
- (e) the details of funds, if any, provided to Non-Governmental Organizations (NGOs) for this purpose during the said period and the amount utilized by them so far state-wise and year-wise;
- (f) whether the Government has issued any fresh directions/guidelines on water conservation in villages recently; and
- (g) if so, the details thereof and the response of the States thereto?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a) Water conservation is one of the activities of watershed development schemes. The Department of Land Resources has been implementing three watershed schemes namely Desert Development Programme (DDP), Drought Prone Areas programme (DPAP) and Integrated Wastelands Development Programme (IWDP). Since 26.02.2009, the above three schemes have been consolidated into a single programme called as Integrated Watershed Management Programme (IWMP).The coverage of IWMP extends to all the districts of all the States. The details of the districts covered under these schemes in each state of the country are given at Annexure I.
- (b) &(c) No Sir.However,construction of water bodies including ponds is part of soil & water conservation measures under IWMP.
- (d) & (e) The watershed schemes are implemented by releasing the funds by the Central Government to District Rural Development Agencies (DRDAs)/Zilla Panchayats (ZPs)/State Level Nodal Agencies (SLNA).Since watershed schemes are demand driven schemes, no budget allocation has been made. However, State-wise central assistance released under watershed schemes during each of the last three years are given at Annexure-II.
- (f) & (g) No Sir.